

**PROCEEDINGS OF THE DISTRICT & SESSIONS COURT.,
YADGIRI.**

Sub : Constitution of District Level Committee for educate advocates regarding e-filing and video conferencing. Reg.

Ref : 1) Standard Operating Procedure (SOP) dated: 26.05.2020 of Hon'ble High Court of Karnataka, Bengaluru.

2) Office report and Orders passed thereon.

**ORDER NO.DCY/ADMN/ 37 / 2020.
YADGIRI, DATED : 29.05.2020.**

In view of Standard Operating Procedure (SOP) dated: 26.05.2020 of Hon'ble High Court of Karnataka, Bengaluru, committee has been constituted consisting the following members to educate advocates regarding e-filing and video conferencing.

District Level Committee for educate advocates regarding e-filing and video conferencing		
1.	Member Secretary, DLSA Yadgiri.	Chairman.
2.	Software Technician of this office.	Member.
3.	Court Manager / C.A.O. of this office.	Member

(S. Sridhara)
**District & Sessions Judge,
Yadgiri.**

868/2020 **Copy to :**

- 1) The Member Secretary, DLSA Yadgiri.
- 2) The Software Technician of this office.
- 3) The Chief Administrative officer of this office.
- 4) The President Bar Association Yadgiri / Shorapur / Shahapur.
In case of necessity, Advocates can make use of service of this committee for E-filing and Video Conferencing
- 5) The Accounts Sheristedar of this office.
- 6) Spare copy.